

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA No. 267 of 2013**  
**in**  
**DFR No. 1396 of 2013**

**Dated : 18<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s. Gayatri Sugar Ltd.**

**Versus**

**... Appellant(s)**

**Andhra Pradesh Northern Power  
Distribution Co. Ltd. & Anr.**

**....Respondent(s)**

**Counsel for the Appellant (s) : Mr. K. Datta**  
**Mr. Angad Mehta**

**ORDER**

The learned counsel for the Applicant/Appellant is not able to verify about the service of notice that was ordered to be effected on respondents by this Tribunal on 02.09.2013. He seeks some time for verification and to file the affidavit of service.

Post the matter on **03.10.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/vs